COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 287 of 2015 & IA No. 468 of 2015

Dated: 28th August, 2017

In the matter of:

M/s. Swasti Power Ltd. ... Appellant(s)

۷s.

Uttrakhand Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Petitioner(s)

Counsel for the Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **08-11-2017**.

PPS/Court Master